

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.06.2026

ORDER NO. 83 of 2026

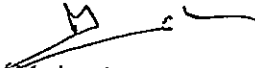
Hon'ble Officiating President is pleased to partially modify the roster order no 68 of 2026 for **CESTAT, Hyderabad** from **06.07.2026** to **10.07.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.07.2026 to 10.07.2026	Mr. P. Anjani Kumar, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

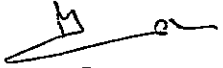
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble Officiating President/ Hon'ble Members, CESTAT, Chandigarh/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad/O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar